

(b) whether the work has been started; if so, the time by which it is likely to be completed;

(c) if not, the reasons for delay; and

(d) the present work load of this port and what will be the approximate work load after the job is completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) It has been decided to entrust M/s Hyundai Corporation of South Korea the preparation of a Detailed Project Report for improving iron ore handling facilities. The Terms of Reference have been finalised and the preparation of the Detailed Project Report will take approximately six months.

(d) The total traffic handled at Paradip during the period 1986-87 is 4.85 million tonnes including 2.1 million tonnes of iron ore. M/s Hyundai Corporation's proposal envisages setting up of new facilities to handle upto 6 million tonnes of iron ore per year.

#### **Demand of Alumina in Gulf countries**

\*469 SHRI HUSSAIN DALWAI: Will the Minister of STEEL AND MINES be pleased to state

(a) whether there is a huge demand for alumina in Gulf countries,

(b) if so, the proposals under active consideration to meet the alumina requirement of the Gulf countries;

(c) whether it is proposed to start an alumina project in Ratnagiri to meet this requirement; and

(d) if not, which is the site that is proposed for alumina project?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) According to information available, the requirement of

alumina in the Gulf countries is of the order of 6.5 lakh tonnes per annum.

(b) Steps are being taken to tie up export of surplus Alumina to be produced at the Alumina Plant of NALCO at Damanjodi which is now under construction, to countries abroad, including Gulf countries. Minerals & Metals Trading Corporation (MMTC) has entered recently into a Memorandum of Understanding with M/s. Hydro Trading for the sale of one lakh tonnes of NALCO's alumina which may go to Gulf countries.

(c) No, Sir

(d) With 375,000 tonnes per annum of surplus alumina for export to be produced by NALCO, there is no proposal under consideration at present for setting up another alumina plant.

[*Translation*]

#### **DTC notice for withdrawal of Mini Buses**

\*470 SHRI SARAFARAZ AHMAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Delhi Transport Corporation issued recently a notice to the owners of mini buses plying under the Corporation to withdraw their buses,

(b) if so, the reasons therefor

(c) whether the Corporation approached the court also in this regard;

(d) if so, the reasons therefor and the total amount spent on this account;

(e) whether the aforesaid notice was withdrawn later on; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) In the context of low returns from the operations

of mini-buses and with a view to replace them by standard size buses, the DTC in October, 1986 had issued notices to the owners of private mini-buses for terminating their contracts.

(c) and (d). No Sir. It was not the Corporation but some owners of mini-buses had filed a writ in Delhi High Court challenging the right of DTC in terminating the contracts. The Corporation only defended the case. The expenses incurred in defending the case through the advocate amount to Rs 2200/- The Court dismissed the petition and upheld DTC's right

(e) and (f). On considering the pleadings of the private operators that there was no alternate use for their mini-buses, and the non-engagement of their mini-buses would bring financial misery to their families, making repayment of bank loans also impossible, these buses were re-engaged on humanitarian grounds

[English]

### **Study Groups of Jawaharlal Nehru University**

\*471 SHRI GANGA RAM:  
SHRI R. P. SUMAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some study groups from Jawaharlal Nehru University have been visiting Ladakh areas; and

(b) if so, the purpose of these visits and concrete achievements by way of Research papers etc. produced so far?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) and (b). As part of the internal assessment system of the M.A. programme in Geography, students are required to visit different parts of the Himalayas and to submit their obser-

vations in the form of field diaries and reports. Some study groups have visited Ladakh areas also in this connection.

### **Ambulance Service**

\*472. SHRI D. P. JADEJA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is proposed to extend ambulance service to all areas of the country to take people to hospitals;

(b) whether any discussions have been held with State Governments to implement such a scheme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) (a) to (c). Ambulance facilities are at present available in all major hospitals in the country. The management of hospitals is the responsibility of the State Governments. Therefore, the extension of ambulance services to all parts of the country will have to be considered by the State Governments/U T. Administrations. There is no central scheme for extending ambulance services to all the areas of the country nor have any discussions been held with the State Governments in this regard

### **Working Women's Hostels in Orissa**

\*473. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are any plans to establish new working women's hostels in Orissa during the Seventh Plan;

(b) whether the State Government has given any proposal for location of a large working women's hostel in the industrial area at Bhubaneswar where a large number of women have been employed in the electronics industrial complex; and